

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 19.03.2021

NOTICE

Take notice that the following matter listed on 24.03.2021 in the Court- IV will not be taken up. The next date of hearing will be notified later: -

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 143 of 2020 Part Heard	Pralhad Hage & Ors. Vs. Shyam Sirur & Ors. With	Surekha Raman	Sikha Tandon-R1 to R3 Durga Agarwal-R1, R3 & R9 Shyam Kapadia-R7 Ankoosh Mehta-R9
2.	Comp. App. (AT) No. 227 of 2020 Part Heard	Pralhad Hage & Ors. Vs. Shyam Sirur & Ors.	Surekha Raman	Sikha Tandon-R3 Shyam Kapadia-R7 Samiksha Pednekar- R9

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar